

[Shri C. R. Pattabhi Raman]

pulsory Notification of Vacancies) Amendment Rules, 1963 published in Notification No. G. S. R. 450 dated the 16th March, 1963, under sub-section (3) of section 10 of the Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959. [Placed in Library. See No. LT-1363/63].

(ii) to lay on the Table a copy each of the following Notifications:—

(a) The Personal Injuries (Emergency Provisions) Amendment Scheme, 1962 published in Notification No. S.O. 1322 dated the 11th May, 1963, under sub-section (7) of section 3 of the Personal Injuries Emergency Provisions) Act, 1962.

(b) The Industrial Employment (Standing Orders) Central (Amendment) Rules, 1963 published in Notification No. G.S.R. 1166 dated the 6th July, 1963, under sub-section (3) of section 15 of the Industrial Employment (Standing Orders) Act, 1948. [Placed in Library. See No. LT-1364/63].

**REPORT OF THE COMMITTEE ON TAKAVI LOANS AND CO-OPERATIVE CREDIT**

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Co-operation (Shri Shyam Dhar Misra): I beg to lay on the Table a copy of Report of the Committee on Takavi Loans and Co-operative Credit. (Placed in Library See No. LT-1365/63).

**PARLIAMENTARY COMMITTEES— SUMMARY OF WORK**

Secretary: Sir, I beg to lay on the Table a copy of the Parliamentary

Committees—Summary of Work' pertaining to the period 16th April, 1962 to 31st May, 1963.

12.10 hrs.

**PRESIDENTS ASSENT TO BILLS**

Secretary: Sir, I lay on the Table following five Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 6th May, 1963:—

- (1) The Super Profits Tax Bill, 1963.
- (2) The Bengal Finance (Sales Tax) (Delhi Amendment) Bill, 1963.
- (3) The Appropriation (Railways) No. 3, Bill, 1963.
- (4) The Appropriation (Railways) No. 3 Bill, 1963.
- (5) The Appropriation (No. 3) Bill, 1963.

Sir, I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following three Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 6th May, 1963:—

- (1) The Official Languages Bill, 1963.
- (2) The Government of Union Territories Bill, 1963.
- (3) The Compulsory Deposit Scheme Bill, 1963.